

SWANI MOTORS SERVICES PRIVATE LIMITED (In Liquidation)

LIST OF OTHER STAKE HOLDERS OF SWANI MOTORS SERVICES PRIVATE LIMITED (In Liquidation)

S.No	Name of the Other Stake Holders	Amount claimed by creditor – Form G (Rs.)	Verified amount of claims (Rs.)	Security Interest	Remarks
1	Ludhiana Bottling Company (A partnership firm), C-54, Focal Point, Ludhiana 141010 akshekhawat@lbpl.co.in	1,14,34,245.00	-	<p>I. 2 cheques of Rs. 50,00,000/- each bearing cheque number 540233 dated 20.04.2019 and other cheque of Rs. 50,00,000/- bearing no. 540234 dated 20.04.2019 was issued by M/s Swani Motors in favour of LBC which was dishonored with memo dated 22.04.2019.</p> <p>II. M/s Ludhiana Bottling Company (A partnership firm, hereinafter referred as “LBC”) provided a Loan of Rs. 1,00,00,000/- to M/s Swani Motors Services Private Limited (Hereinafter referred as “Swani”) at Simple rate of interest of 15% p.a. Wherein, the LBC approached the party on 19.04.2019 for the return of money and wherein the M/s Swani Motors issued two cheques in favor of LBC of Rs. 50,00,000/- each to be</p>	(Interest (to be calculated) on Claim Amount. Additional Information Sought Additional Information Not Received

				<p>drawn from SBI Branch (09838), Ludhiana. The cheques bearing No. 540233 and 540234 dated 20.04.2019. On presentation, the cheques were dishonored stating remarks "Insufficient Funds" dated 22.04.2019.</p> <p>III. The notice under Sec 138/141 (NI Act) was issued to M/s Swani Motors dated 20-05-2019 and later a Recovery suit was instituted against the M/s Swani Motors.</p>	
2	<p>Prem Narain & Co. (Ludhiana) 9814123453 Prem.gupta@pncgroup.in</p>	19,47,000.00	3,54,000.00	<p>(I) COPY OF EMAIL DATED 08.02.2025 TO RP AKHIL AHUJA (II) COPY OF EMAIL DATED 11.02.2025 FROM RP AKHIL AHUJA (III) COPY OF EMAIL DATED 17.02.2025 TO RP AKHIL AHUJA (IV) COPY OF EMAIL DATED 25.02.2025 FROM RP AKHIL AHUJA (V) COPY OF EMAIL DATED 26.02.2025 TO RP AKHIL AHUJA (VI) COPY OF EMAIL DATED 26.02.2025 FROM RP AKHIL AHUJA (VII) COPY OF EMAIL DATED 31.07.2025 TO RP AKHIL AHUJA (VIII) COPY OF EMAIL DATED 13.08.2025 TO CHAN JI TIKU</p>	<p>Additional Information Sought. Rent @ Rs.59,000/- from Feb2025 to 30.07.2025 for 6 Months as recommended by R.P</p>
2	Total C	1,33,81,245.00	3,54,000.00		